

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-257-2020**

Gregory Daniel B. Shah

... Petitioner

Versus

State of Goa &amp; Anr.

... Respondents

Shri Shivan Desai, Advocate for the Petitioner.

Shri Prashil Arolkar, Additional Government Advocate for the Respondents no.1 &amp; 2.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 21 October 2020****P.C. :**

The respondents' counsel informs the Court that the learned Advocate General will represent the respondents in this matter. He wants the matter listed on 05.11.2020.

2. Post the matter accordingly.

**DAMA SESHADRI NAIDU, J.**

NH